	/5	iling under eleven (a	a) of out regulation	(Please click)	the IDDI (Incolutions)	Beachutian Drasses	for Corporate Daras	na) Degulationa, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
6l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	3428554442	3	3415545599	43.47	0	13008843	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	430689895	2	74556004	0.95	0	356133891	0	NA
5	Operational creditors (Workmen)	78	15389308	59	5861869	0.07	0	9527439	0	NA
6	Operational creditors (Employees)	85	43892777	73	15863121	0.20	0	28029656	0	NA
7	Operational creditors (Government Dues)	4	3995974633	4	3968741624	50.51	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	50	545391890	41	373550933	4.75	0	171840957	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	3100000	1	2500000	0.03	0	600000	0	NA
	Total	225	8462992945	183	7856619150	100.00	0	606373795	0	